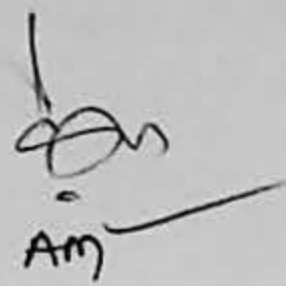


ORDER SHEET

OA / MA / RA / CP NO. 1275 OF 2005Applicant/s V.K. Singh Respds. UOI 2005Advocate for Applicant/s Sh. N. Kumar Advocate for Respondent/s Mr. H. Singh

Notes of the Registry	Orders of the Tribunal Sheet No. 16
	<u>05/4/2010</u> <u>Hon Mr. S.N. Shukla, AM</u> None for the applicant even on revised call. Sh. H. Singh, learned counsel for the respondents. <u>MA 342/10</u> :- for restoration of this OA. Record shows that this case has been dismissed in default on several earlier occasions such as 18/12/09, 11/8/09 & 3/7/09. Today also even on revised call none appears for the applicant. It seems that even after repeated opportunities for restoration of this OA, the applicant continue to show no interest in pursue this OA. MA 342/10 is accordingly stands rejected.  AM me

Contd. On Sheet No. _____